

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100023/2013	The State CBI ACB Vs Shri. Dinkar Krishna Savekar	SPP Mr.Sandeep Singh Adv.Kekane - A/1, 2, 3
<u>REPLY/SAY</u>				
3	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
4	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
<u>AWAITING R AND P</u>				
5	CRI APPEAL	100035/2018	Harish K. Pandya @ MA 142/18 @ BA 110/18 - Appellant / Orig. Accused Vs The State of Maharashtra - CBI, ACB - Respondent	Rekha Singala
<u>SAYHEARING ON EXH.READY</u>				
6	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	